

**IN THE INCOME TAX APPELLATE TRIBUNAL,
KOLKATA-PATNA 'e-COURT', KOLKATA
[Virtual Court Hearing]**

**Before Shri Rajpal Yadav, Vice-President (KZ)
&
Shri Rajesh Kumar, Accountant Member**

**I.T.A. No. 28/PAT/2022
Assessment Year: 2017-2018**

***Dilip Kumar,.....Appellant
Kurtha,
Arwal, Bihar-804401
[PAN:AOLPK4104N]***

-Vs.-

***Principal Commissioner of Income Tax-1,..Respondent
Patna,
C.R. (Annexe) Building,
Bir Chand Patel Marg, Patna-800001,
Bihar***

Appearances by:

*Shri A.K. Rastogi, Sr. Advocate, appeared on behalf of the
assessee*

*Shri Rupesh Agrawal, Addl. CIT, Sr. D.R., appeared on
behalf of the Revenue*

Date of concluding the hearing : August 22, 2023

Date of pronouncing the order : August 22, 2023

O R D E R

Per Rajpal Yadav, Vice-President (KZ):-

The assessee is in appeal before the Tribunal against the order of ld. Principal Commissioner of Income

Tax, Patna-1 dated 12.03.2022 passed for Assessment Year 2017-18.

2. Shri Rakesh Kumar, Id. Advocate of the assessee has made a prayer seeking the permission of the Bench to withdraw this appeal. Since the Id. D.R. has no objection in this regard, the permission as sought by Shri Rakesh Kumar, Id. Advocate of the assessee is granted and accordingly the appeal of the assessee is dismissed as withdrawn.

3. In the result, the appeal of the assessee is dismissed.

Order pronounced in the open Court on 22.08.2023.

Sd/-
(Rajesh Kumar)
Accountant Member

Sd/-
(Rajpal Yadav)
Vice-President

Kolkata, the 22nd day of August, 2023

*Copies to :(1) Shri Dilip Kumar,
Kurtha, Arwal, Bihar-804401*

*(2) Principal Commissioner of Income Tax-1,
Patna,
C.R. (Annexe) Building,
Bir Chand Patel Marg, Patna-800001, Bihar*

(3) Commissioner of Income Tax- ,

(4) The Departmental Representative

(5) Guard File

TRUE COPY

By order

*Assistant Registrar,
Income Tax Appellate Tribunal,
Kolkata Benches, Kolkata*

Laha/Sr. P.S.